

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4533**  
TO BE ANSWERED ON 22.03.2018

**NATIONAL MINERAL POLICY**

4533. DR. SANJAY JAISWAL:

Will the Minister of MINES be pleased to state:

- (a) whether the Government is considering to include Polluter Pay principle in the National Mineral Policy and if so, the details thereof;
- (b) whether the Government has conducted any study to identify the most pollutant States in the country; and
- (c) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR MINES AND COAL (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a): The Ministry of Mines had constituted a committee under the chairmanship of Additional Secretary (Mines) to review the National Mineral Policy, 2008. The Committee submitted its report on 31.12.2017. Based on the report submitted by the committee, a draft National Mineral Policy 2018 was uploaded on the official website of the Ministry on 10.01.2018 for seeking comments/suggestions from all stake holders. The New National Mineral Policy is yet to be finalized.

(b) and (c): The Ministry of Mines has not conducted any study to identify the most pollutant States in the country.

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